

627 Statement re: KARTIKA 19, 1884 (SAKA) Statement re: 628
Measures for Maintaining Paid to Members of
Prices of Essential Railway Accidents
Commodities Committee

for making available adequate supplies of essential commodities for these consumer stores.

The statement sets out the decisions which have been taken by Government in regard to foodgrains, cotton textiles and drugs and medicines. Proposals for the intensification of production programmes for fruits, vegetables, fish, meat, eggs and milk are also being drawn up and will be shortly communicated to State Governments.

For securing the objectives of price policy, the active support and participation of trade, industry and labour of consumer associations and voluntary organizations throughout the country and of the Press, are vital and necessary conditions. This is of great importance at the present time. In this context, Government have noted and welcome the recent initiative taken by responsible leaders of trade and industry and the Federation of Indian Chambers of Commerce and Industry in impressing upon businessmen and trade organizations the need for increasing production and ensuring the supply of essential requirements to the community at reasonable prices.

In the present circumstances, the decisions set out in the statement are to be regarded essentially as the first phase of action. It is of the utmost importance that through vigilance, both on the part of the community and the official agencies, on no account should prices be allowed to rise through hoarding, profiteering and other anti-social activities. Government have the necessary powers and will endeavour to ensure by every means possible that the requirements of defence and development and of civil consumption are met in a satisfactory manner.

Shri Hari Vishnu Kamath (Hoshangabad): May I request that copies of this may be circulated? Also, I request you that in view of the close and important bearing it has got on

the war effort a discussion of at least two hours, if not more, may be permitted in this session.

Mr. Speaker: Not in this manner. Members know how to initiate a discussion.

Shri Thirumala Rao (Kakinada): Sir, on a point of order. The Minister was pleased to read out this decision of the Government approved by the National Development Council. I want to know the constitutional position of the National Development Council. Have Government's decisions to be approved by that body before they are placed before the House? Is it proper wording?

Shri Nanda: He can change the word to 'endorsed'.

Shrimati Renuka Ray (Malda): May we have copies of this statement circulated?

Mr. Speaker: Copies of that statement would be circulated to hon. Members.

12.11 hrs.

STATEMENT RE: ALLOWANCES
PAID TO MEMBERS OF RAIL-
WAY ACCIDENTS COMMITTEE

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): As directed by you yesterday, I beg to lay on the Table a statement giving detailed particulars about the remuneration to the members of the Railway Accidents Committee. [See Appendix I, annexure No. 26]. I might add, however, that this information has been given earlier in this House in reply to Starred Question No. 1584 by Shri Morarka on 20th June, 1962.